

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 80/14/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.05.2018

NAME OF THE COMPANY: Rockland Hospitals Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Mohsin Kahna		
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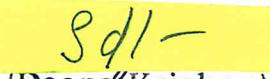
	For the Respondent:	Mr. A.K. Thakur & Mr. Rishi Raj, Advocates		
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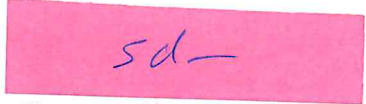
ORDER

There are two objectors resisting the applicant's prayer for conversion from Public Ltd. to Private Ltd. company. One is by the erstwhile promoters of the company and the other by Ernst & Young. The third objector's claim has been settled.

Let written synopsis be filed by both the parties giving reference of the relevant pages and citations in support of the case.

To come up for clarification/orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)